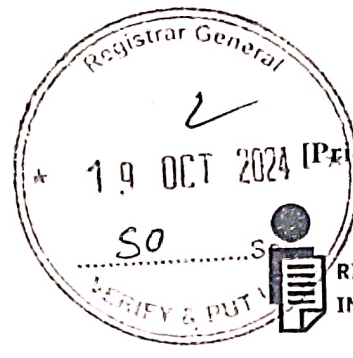
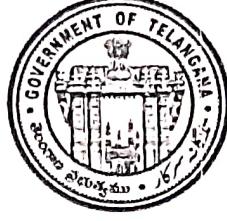


R.N.I. No. TELMUL/2016/73158.
HSE No. 1051/2023-2025.



EX-16

RIGHT TO INFORMATION

తెలంగాణ రాజ పత్రము
THE TELANGANA GAZETTE
PART - II EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 267-A]

HYDERABAD, FRIDAY, OCTOBER 11, 2024.

NOTIFICATIONS BY HEADS OF DEPARTMENTS, Etc.

—x—

JUDICIAL NOTIFICATION

HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD

HIGH COURT FOR THE STATE OF TELANGANA - RE- CONSTITUTION OF GENDER SENSITIZATION AND INTERNAL COMPLAINTS COMMITTEE (GSICC) - GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN IN THE HIGH COURT PRECINCTS - THE 'GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN AT THE HIGH COURT FOR THE STATE OF TELANGANA (PREVENTION, PROHIBITION AND REDRESSAL) REGULATIONS, 2013 - MODIFICATION - NOTIFIED.

NOTIFICATION NO. 31/SO/2024

Read: Gazette Notification No. 125, dated 26.06.2023 of the State Government of Telangana.

ROC.No. 761/SO-1/2000:- In partial modification of the orders issued in the Notification read above, the High Court is pelased to pass the following orders:

In exercise of the powers conferred by Regulation 4 (2) of Chapter II of the Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013, the Hon'ble the Chief Justice of High Court for the State of Telangana has been pleased to nominate Sri C.V. Mallikarjuna Varma as a Member of the High Court Gender Sensitization and Internal Complaints Committee (GSICC) in place of Sri B.S. Chiranjeevi.

Hyderabad,
27.09.2024.

(Sd/-),
Registrar General.

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Endt. Roc.No.761/SO/2000

Dt. 28.10.2024

"COMMUNICATED"

Taus
28/10/24
REGISTRAR GENERAL

To

1. The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the same before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. The P.S. to the Hon'ble Smt. Justice T.Madhavi Devi (with a request to place the same before the Hon'ble Judge for kind perusal.)
3. The P.S. to the Hon'ble Smt. Justice Juvvadi Sridevi (with a request to place the same before the Hon'ble Judge for kind perusal.)
4. Sri Dr. J.Vijaya Lakshmi, Advocate, High Court for the State of Telangana, Hyderabad
vjuttukonda1@yahoo.com (9866606109)
5. Smt. Vaijyanthi B., Advocate, High Court for the State of Telangana, Hyderabad
mall.vaijyanthi@yahoo.com (9989756806)
6. Sri Chandra Mohan Reddy S, Advocate, High Court for the State of Telangana, Hyderabad
chandusomireddy@gmail.com (9014054527)
7. Smt. Sravya Katta, Advocate, High Court for the State of Telangana, Hyderabad (9849258109).
8. Smt. Poornasri Vangala, Advocate, High Court for the State of Telangana, Hyderabad (9177001127).
9. Smt. Kondaveeti Satyavati, Bhumika Women's Collective, Hyderabad. (9618771565)
10. Sri C.V.Mallikarjuna Varma, Joint Registrar, High Court for the State of Telangana, Hyderabad.
11. Smt. K.Saileshi, Deputy Registrar, High Court for the State of Telangana, Hyderabad.